

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 126

IN THE MATTER OF:

**R.R. Industrial Corporation (India)
Private Limited**

CP (IB) No. 234/Chd/Hry/2023

... Petitioner-Operational Creditor

Versus

RCC Infraventures Limited

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 09.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.08.2024.

Sd/-

Court Officer